

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 181 OF 2018 &
IA NO. 685 OF 2018

Dated : 16th January, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

The Impetus Associates LLP

...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission &Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Mr. Senthil Jagadeesan
Ms. Sonakshi Malhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1

Mr. Balaji Srinivasan
Mr. Siddhant Kohli for R-2 & 3

ORDER

Two weeks' time is extended as a last chance for the compliance of this Tribunal order dated 12.11.2018 to enable the learned counsel appearing for the Respondent Nos. 2 and 3 to file the reply i.e. on or before 31.01.2019 after duly serving copy on the other side. Thereafter, rejoinder, if any, may be filed within two weeks' time i.e. on or before 15.02.2019 after duly serving copy on the other side.

List the matter on **21.02.2019**.

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member